GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION & LITERACY

RAJYA SABHA UNSTARRED QUESTION NO. 3084 ANSWERED ON 20.08.2025

Jawahar Navodaya Vidyalayas in Telangana and Andhra Pradesh

3084 Shri Ryaga Krishnaiah:

Will the Minister of Education be pleased to state:

- (a) whether Government has achieved its target of establishing a Jawahar Navodaya Vidyalaya (JNV) in all the districts of Telangana and Andhra Pradesh;
- (b) if so, the State-wise details of JNVs established across the country and if not, the districts where JNVs are yet to be established;
- (c) whether Government has fixed any time frame to meet the intended targets; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI JAYANT CHAUDHARY)

(a) to (d): The Navodaya Vidyalaya Scheme envisages for opening of one Navodaya Vidyalaya (NV) in each district of the country. Opening of new NVs is a continuous process which depends on the willingness of the concerned State Government/UT administration to make available requisite suitable land, free of cost, for construction of the permanent building and making available required temporary building, free of rent, to run the Vidyalaya till the permanent building is constructed. Sanction and opening of new NVs depends on approval by the competent authority as per extant procedures. At present, 666 districts of the country have been covered under the scheme and total 689 NVs have been sanctioned so far in the country including 23 additional NVs.

As per information received from Navodaya Vidyalaya Samiti (NVS), at present, 16 NVs and 15 NVs are sanctioned in the State of Telangana and Andhra Pradesh respectively. The State/UT-wise list of the sanctioned NVs in the country and number of uncovered districts under Navodaya Vidyalaya Scheme is **Annexed.**

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (d) OF RAJYA SABHA UNSTARRED QUESTION NO. 3084 ANSWERED ON 20.08.2025 RAISED BY SHRI RYAGA KRISHNAIAH, HON'BLE MEMBER OF PARLIAMENT REGARDING JAWAHAR NAVODAYA VIDYALAYAS IN TELANGANA AND ANDHRA PRADESH

State/UT-wise details of sanctioned NVs in the Country and number of uncovered district under Navodaya Vidyalaya Scheme

S. No.	States/UTs	Number of sanctioned NVs	Number of uncovered districts under Navodaya Vidyalaya Scheme (as on 01.01.2025)
1	Andaman & Nicobar Islands	3	0
2	Andhra Pradesh	15	13
3	Arunachal Pradesh	26	02
4	Assam	34	02
5	Bihar	39	0
6	Chandigarh	1	0
7	Chhattisgarh	28	06
8	Dadra & Nagar Haveli and Daman & Diu	3	0
9	Delhi	9	0
10	Goa	2	0
11	Gujarat	34	0
12	Haryana	21	01
13	Himachal Pradesh	12	0
14	Jammu & Kashmir	21	0
15	Jharkhand	26	0
16	Karnataka	32	0
17	Kerala	14	0
18	Ladakh	2	0
19	Lakshadweep	1	0
20	Madhya Pradesh	54	04
21	Maharashtra	35	0
22	Manipur	14	04
23	Meghalaya	12	01
24	Mizoram	8	03
25	Nagaland	11	06
26	Odisha	31	0
27	Puducherry	4	0
	Punjab	23	01
29	Rajasthan	35	08
30	Sikkim	4	02
31	Telangana	16	16
32	Tripura	8	0
33	Uttar Pradesh	76	0
34	Uttarakhand	13	0
35	West Bengal	22	01
	Total	689	70

^{*} The State of Tamil Nadu (38 Districts) has not yet accepted the Navodaya Vidyalaya Scheme.
